

Cadre Review of Non-Gazetted Officers in DGI

4221. SHRI R. L. P. VERMA : Will the Minister of DEFENCE be pleased to refer to the reply given to Unstarred Question No. 8152 on 16th April, 1982 regarding cadre review of non-gazetted officers (including foremen) in DGI and state:

(a) probable date of completion of cadre review of foremen possessing degree in Engineering which is long overdue;

(b) the financial loss to the national exchequer on account of deploying permanently military officers to peace Estts. (DGI Organisation) on whom a lot of amount has been spent in imparting war-oriented training inside and outside the country; and

(c) whether civilian officers are incapable of replacing military officers and free them to concentrate on war front and other critical field jobs which are an essential requirement of their service condition and basis for their incentives?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K. P. SINGH DEO): (a) The Working Group constituted to formulate proposals for a cadre review of the non-gazetted officers including foremen has submitted its report. This report is now under consideration of Government and decisions in this regard will be taken within a short time.

(b) The Service Officers are considered essential to the DGI Organisation who inspect stores on behalf of the users. There is, therefore, no question of financial loss.

(c) Both the Service and Civilian cadres of the DGI are equally essential for an organisation like DGI and it will not be possible to man the organisation exclusively by one or the other category of personnel.

Guarantees Demanded by West European countries for Investment in India

4222. SHRI ANANTHA RAMULU MALLU: Will the Minister of FINANCE be pleased to state:

(a) whether there has been any demand by some West European countries for certain guarantees for investment of their capital in India; and

(b) if so, what is the nature of the guarantees, asked for, country-wise; and

(c) the reaction of Government thereto?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) :

(a) to (c). There has not been any such demand. However, during bilateral exchanges suggestions are at times made that bilateral mutual investment protection agreements will facilitate private foreign investment. These suggestions are in general terms. Government of India's consistent stand in recent years has been that in the context of our situation it is neither feasible nor necessary to have any such agreement covering foreign investments, as have however always clarified that foreign investment, once permitted in India within the announced parameters of Government of India's policy is given all due safeguards provided under our laws and regulations and is not subject to any discrimination vis-a-vis domestic enterprises.

Export of Carpets

4223. SHRI NAVIN RAVANI: Will the Minister of COMMERCE be pleased to state:

(a) whether there is a great demand of carpets in foreign countries:

(b) if so, the value of carpets exported during the last three years